

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 435/Admin.(Services)/2023 Dated: Allahabad: July 06, 2023**

**Subject: Regarding nomination of all the Presiding Officers, Motor Accident Claims Tribunals (MACTs) of U.P. for participation in One Day Training Programme on 'Motor Accident Claim Matters', scheduled to be held on 15.07.2023 at JTRI, Lucknow.**

**Sir,**

With reference to Institute's letter no. On-line Prog. 23/JTRI-822 dated 09.06.2023 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal for One Day Training Programme on 'Motor Accident Claim Matters' for all the Presiding Officers, Motor Accident Claims Tribunals (MACTs) of U.P., scheduled to be held at JTRI, Lucknow on **15.07.2023** and to nominate all the Presiding Officers of Motor Accident Claims Tribunals (MACTs) of U.P. for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For Registrar General"**

**No. 435(i)/Admin.(Services)/2023 Dated: Allahabad: July 06, 2023**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the Presiding Officers, Motor Accident Claims Tribunals (MACTs) of U.P. with the request to kindly attend the aforementioned Training Programme at JTRI, Lucknow, scheduled to be held on **15.07.2023 (Information available on Hon'ble Court's Website).**

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**"For Registrar General"**